

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:720
ANSWERED ON:06.12.2004
SOCIAL SECURITY SCHEME UNDER EPFO
Pandey Dr. Laxminarayan;Pradhan Shri Dharmendra

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether some Social Security Schemes are being run by the Government under Employees Provident Fund Organisation (EPFO);
- (b) if so, the details thereof;
- (c) the main objects of the schemes and the amount spent thereon by the Government during the last three years and thereafter;
- (d) whether these schemes have succeeded in achieving their objectives; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a) & (b): Yes, Sir. The following Schemes, which have been framed under the Employees` Provident Funds and Miscellaneous Provisions Act, 1952, are being run under Employees` Provident Fund Organisation:-

- 1. Employees` Provident Fund Scheme, 1952.
- 2. Employees` Deposit Linked Insurance Scheme, 1976.
- 3. Employees` Pension Scheme, 1995.

(c):The schemes are aimed at providing social security benefits to the employees of the establishments covered under the Act at the time of their retirement/old age and at the time of genuine needs.

In accordance with the provisions contained in para 3(2) of the Employees` Pension Scheme, 1995 the Central Government contributes at the rate of 1.16% of the pay of the members of Employees` Pension Scheme. Accordingly, Central Government has contributed the following amount during the last three years and thereafter:-

Sl.No.	Year	Amount contributed by the Central Government (Rs. in crores)
1.	2001-02	485.00
2.	2002-03	400.00
3.	2003-04	450.00
4.	2004-05 (upto Nov. 2004)	500.00

(d): Yes, Sir.

(e): Does not arise in view of (d) above.